

**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 4th August, 2022

No.HCM/LSC/Lok Adalat-8/

It is hereby informed to all the Advocates, Parties & litigants that the “National Lok Adalat” for the High Court of Manipur scheduled on 13th August, 2022 has been postponed and the same will now be held on 27th August, 2022.

In view of the above, the Advocates, Parties & Litigants are hereby informed that their matters which were fixed for “National Lok Adalat scheduled on 13th August, 2022”, will now be placed before the “National Lok Adalat on 27th August, 2022”.

Sd/-

(Shubham Vashist)

Secretary

High Court Legal Services Committee
High Court of Manipur

Imphal, the 4th August, 2022

No.HCM//LSC/Lok Adalat-8/ 13653-69 .

Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Asst. Solicitor General of India.
4. The President, High Court Bar Association of Manipur.
5. The President, All Manipur Bar Association.
6. The Principal Secretary to Hon’ble the Chief Justice, High Court of Manipur.
7. All the Assistant Registrar, High Court of Manipur
8. The P.S. to Hon’ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
9. The P.S. to Hon’ble Mr. Justice A. Bimol Singh, Chairman, HCLSC, High Court of Manipur.
10. The P.S. to Registrar General, High Court of Manipur.
11. The P.S. to Registrar (Judl.), High Court of Manipur.
12. The P.S. to Member Secretary, MASLSA.

13. The System Analyst, High Court of Manipur.

- *for uploading the same to the official website of High Court of Manipur.*

14. The Superintendent Judl. – I, Judl. – II & Judl. III, High Court of Manipur.

15. Mr. Ronald Yambem, LDC, HCLSC.

- *for uploading the same to the official website of HCLSC.*

16. Notice Board.

17. Guard file


(Shubham Vashist)

Secretary

High Court Legal Services Committee
High Court of Manipur
